Contested Commercial Cases disposed during the Month: August, 2025

Sl. No.	Court	District	Court Room	Case Type	Case Number	Date of registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days taken for disposal	whethe Pre-Institution Mediation took place	Nature of Disposal	Date of Execution of Decree	Number of days for execution of Decree from Date of decision
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	MS (Com)	MS (Com)/79/2022	21-09-2022	M/S. Adeline Pharma Pvt. Ltd. Vs Biva Medical Stores	Sougata Banerjee	9903729804	02-08-2025	1046	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na
2	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/37/2025	24-06-2025	M/S HARPAL SINGH Vs CENTRAL PUBLIC WORKS DEPARTMENT	Rajashree Bhowmick	9874712977	20-08-2025	57	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na
3	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	MiscEX (Com)	MiscEX (Com)/26/2022	30-09-2022	BIRLA CORPORATION LIMITED Vs SUMIT KUMAR CHATTERJEE	Sabyasachi Santra	-	26-08-2025	1061	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na
4	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Arb (Com)	11/2025	28-03-2025	Mr. Avirup talukder Vs. M/s Avi's Agency and Othes	Siddhartha Roy	9830522152	11-08-2025	136 days	NIL	Sec 9 application Stand disposed of and referred to the Arbitral Tribunal	Nil	Nil
5	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	TS (Com)	13/2025	16-06-2025	Shrecsatya Mines Pvt. Ltd. Vs ICIC Bank Limited and Anr.	Rishika Goyel	9748450670	11-08-2025	56 days	NIL	Dismissed as withdrawn	Nil	Nil
6	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Arb (Com)	57/2024	27-06-2023	Smt. Chaya Nath Vs. Basundhara Developers and 8 others	Umapada Chattapadhyay	9231967940	12-08-2025	777 days	NIL	Sec 9 application Stand disposed of and referred to the Arbitral Tribunal	Nil	Nil
7	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Arb (Com)	111/2024	10-09-2024	Union of India Vs. M/s Adhunik Infrastructure Pvt. Ltd.	S.P. Kanujia	9830749586	14-08-2025	338 days	NIL	Sec 36(2) is dropped.	Nil	Nil
8	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. A (Com)	1/2025	07-05-2025	Eden Reality Ventures Pvt. Ltd. Vs. Bhoomidata Promoters Private Limited	I.K. Jain	9831773210	29-08-2025	114 days	NIL	Disposed of	Nil	Nil
9	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	8/2025	16-04-2025	RAM PRASAD DAN PARTNER OF RAJLAKSHMI RICE MILL Vs Abdul Varish Abdul Varish CP	Tamal De	6294161114	14.08.2025	3 months 29 days	No	settled among the parties and withdrawn	-	-
10	Commercial court at Siliguri	Darjeeling ,Jalpaiguri, Coochbeher, Alipur duar, North & South Dinajpur, Kalimpong, Maldah	NIL												
Total : 9 Cases															